

(ग) क्या इस निगम के कर्मचारी/अधिकारी राजनीतिक दलों के पदाधिकारी हो सकते हैं : और

(घ) यदि नहीं, तो सरकार उनके विरुद्ध क्या कार्यवाही करने का विचार रखती है ?

छात्र और नागरिक पुति मंत्रालय में राज्य मंत्री (श्री राम पूजन पटेल) :

(क) से (घ) केन्द्रीय भाण्डागार निगम (कर्मचारिवृन्द) विनियमों के उपबन्धों के अनुसार, कोई कर्मचारी किसी राजनीतिक दल का सदस्य अथवा अन्यथा उससे सम्बद्ध नहीं होगा ।

निगम के पास इस आशय की कोई सूचना नहीं है कि इसका कोई कर्मचारी किसी राजनीतिक दल का पदाधिकारी भी है ।

1838. [Transferred to the 29th May, 1990].

Memorial for Late Shri Jagjiwan Ram

1839. SHRI BHUVNESH CHATURVEDI : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal under Government's consideration to create a suitable memorial for late Shri Jagjiwan Ram in view of his contribution during freedom struggle and post independence period;

(b) if so, what are the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLIMARAN) : (a) to (c) The proposal for a suitable memorial for the late Shri Jagjiwan Ram is being examined

Varieties of handloom cloth used in the Railways

1840. SHRI KOTIAH PRAGADA : Will the Minister of RAILWAYS be pleased to state:

(a) what are the varieties of handloom cloth proposed to be used by the Railways;

(b) what are the quality particulars of the proposed products;

(c) what is the manner in which the products are to be procured from the producers; and

(d) what are the classes of producers from whom those are procured ?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES) : (a) and (b) The varieties and quality particulars of handloom cloth proposed to be used by the Railways will depend upon the suitability of the samples to be submitted by Khadi and Village Industries Commission (KVIC)/Association of Corporations and Apex Societies of Handloom (ACASH)

(c) and (d) As per the guidelines issued by Department of Supply all items of handloom textiles are to be procured from Khadi and Village Industries Commission (KVIC)/Association of Corporations and Apex Societies of Handloom (ACASH).

Harmful Pesticides

1841. SHRI PRAMOD MAHAJAN : Will the Minister of AGRICULTURE be pleased to state:

(a) the pesticides which are harmful in nature;

(b) whether it is a fact that Government propose to ban these pesticides;

(c) if so, what are the details thereof; and

(d) if answer to part (b) above be in the negative, what are the reasons therefor ?